

**IN THE HIGH COURT OF BOMBAY AT GOA.  
LD-VC-CW-276/2020**

Roque Estelito Almeida ...Petitioner.

Vs

Joao Camilo Almedia and ors. ...Respondents.

Shri V. Naik, Advocate for the petitioner.

Shri H. Vaze, Advocate for the respondent no.1.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:7<sup>th</sup> December 2020.**

P.C.

On 25.11.2020, I asked the registry to put up a note whether notice has been served on the respondent nos. 2 and 3. For that purpose I got the matter listed today.

2. No note is seen on the file.
3. Post the matter on 9.12.2020.
4. In the meanwhile, registry will put up a note.

**DAMA SESHADRI NAIDU, J.**

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